

**Central Administrative Tribunal
Principal Bench**

OA No. 2006/2017

New Delhi, this the 22nd day of January, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Dinesh,
S/o Sh. Inder Singh,
R/o 67/A, Vill. Goyla Khurd,
PO Chhawla, Near Nafajgarh,
New Delhi-110071
(Aged about 30 years)
(Candidate for the post of DASS Grade-II) - Applicant

(By Advocate : Mr. Ajesh Luthra)

Versus

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
A-Wing, 5th Floor,
Delhi Secretariat, IP Estate,
New Delhi
2. Delhi Subordinate Services
Selection Board (DSSSB)
Through its Secretary,
Fc-18, Karkardooma Institutional Area,
Delhi-92
3. The Secretary (Services)
GNCT of Delhi,
B-Wing, 7th Level,
Delhi Secretariat, IP Estate,
New Delhi - Respondents

(By Advocate : Ms. Sangita Rai with Mr. Pradeep Singh Tomar)

ORDER (ORAL)**Ms. Nita Chowdhury, Member (A):**

When the matter is taken up, both the parties are present. Learned counsel for the applicant states that he has received instructions to withdraw the OA.

2. In view of the submission of the applicant, the OA is dismissed as withdrawn. No order as to costs.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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